

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 112

CP (IB) No. 36/Chd/Hry/2023

IN THE MATTER OF:-

Mercury Fabrics Pvt. Ltd.

...Petitioner

Versus

Orient Craft Ltd.

...Respondent

Under Section: 9, IBC 2016

Order delivered on 18.04.2024

CORAM:

**SH. UMESH KUMAR SHUKLA
MEMBER (TECHNICAL)**

**SH. HARNAM SINGH THAKUR
MEMBER (JUDICIAL)**

PRESENT:

For the petitioner : Ms. Palak Rohmetra, proxy counsel for Mr. Lokesh Bhole, Advocate

For the respondent : Ms. Deepika Bedi, proxy counsel for Mr. Raghav Kakkar, Advocate

ORDER

Rejoinder has been filed vide Diary No.3262/7 dated 31.01.2024. The same is taken on record. Ld. counsel for the petitioner is directed to file the short written submissions if any, within one week. It will be the last opportunity. Let the matter be listed for arguments before the Regular Bench on 29.05.2024.

Sd/-

**(UMESH KUMAR SHUKLA)
MEMBER (TECHNICAL)**

Tanvi

Sd/-

**(HARNAM SINGH THAKUR)
MEMBER (JUDICIAL)**